

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 25/MP/2022**

- Subject** : Petition under Section 79 of the Electricity Act, 2003 read with Regulation 111 and 113 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking issuance of appropriate directions to the Respondent to include the yearly transmission charges as determined by APERC vide order dated 7.7.2021 in the PoC transmission charges for the billing period of FY 2015-16, 2016-17 and 2020-2021 as per the Central Electricity Regulatory Commission (Sharing of Transmission Charges and Losses) Regulations, 2010.
- Date of Hearing** : 10.10.2023
- Coram** : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner** : Transmission Corporation of Andhra Pradesh Limited (AP TRANSCO)
- Respondents** : Power System Operation Corporation Limited (POSOCO) & Anr.
- Parties present** : Shri Sidhant Kumar, Advocate, APTRANSCO  
Ms. Manyaa Chandok, Advocate, APTRANSCO  
Ms. P. Jyotsna Raut, APTRANSCO  
Shri Swapnil Verma, CTUIL  
Shri Venkatesh Gorli, CTUIL  
Ms. Muskan Agarwal, CTUIL  
Shri Siddharth Sharma, CTUIL  
Shri Venkateshan M., SRLDC  
Shri Alok Mishra, NLDC

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. In the meanwhile, the Commission directed CTUIL to submit its analysis on the use of non-ISTS lines in transmitting inter-State power vis-a-vis the adequacy of the inter-State transmission system on an affidavit by 20.11.2023 with an advance copy to the



Petitioner and the Petitioner to file its rejoinder, if any, by 7.12.2023.

3. The Commission further observed that no request for an extension of time will be entertained and directed the parties to strictly comply with the above directions within the specified timeline.

4. The Petition will be listed for further hearing alongwith Petition No. 330/TT/2022 on 15.12.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

